OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this order No.1789/55238-308/F.1(3)/Gaz/18 dated 17.08.2018, following Committee is hereby re-constituted, with immediate effect :

Name of Committee	Name of Judicial Officers	Designation
Committee to prepare a report in response to the Writ Petition (Civil) No. 8353/2017 regarding non-availability of records in digitized form in District Courts.	Sh. Vimal Kumar Yadav Spl. Judge (PC Act) (CBI) (Central)	Chairperson
	Sh. Ravinder Dudeja Judge, Family Court (Central)	Member
	Sh. Munish Markan ADJ (South)	Member

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.

(TALWANT SINGH)
District & Sessions Judge (HQs)
Delhi

No. 1802/56062-085/F.1(3)/Gaz/18 Dated 20 AUG 2018

Copy forwarded for information & necessary action to : -

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The District & Sessions Judges, all court complex, Delhi/ New Delhi.
3. The Officers Concerned.
4. The Chairperson, Digitization Committee, Tis Hazari Courts, Delhi.
5. The AO(J)/Incharge, Admn. Branch (I,II&III), Computer Branch, General Branch (Central), Tis Hazari Courts, Delhi.
6. The AO(J), Digitization Cell, THC, Delhi with the direction to pursue the matter with the said committee.
7. The P.S. to the undersigned.
8. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.

District & Sessions Judge (HQs)
Delhi